


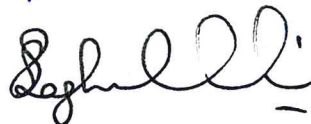
**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 218/16	TP 203/17	For considera- tion	391/ 394	Aptean Software India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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- |    |  |            |  |
|----|--|------------|--|
| 1) | Prema Hatti                                    | ROC        |   |
| 2) | Raghuram<br>Cadambri<br>for<br>C.K. Nandakumar | Petitioner |  |

Counsel for petitioner is present. He has not filed accounting treatment certificate as directed by the Tribunal. Smt. Prema Hatti appearing for ROC is present. Assistant from OL office is present.

List it on 16.10.2017.

  
MEMBER (J)